

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:762
ANSWERED ON:25.11.2011
FAKE TIN
Virendra Kumar Shri

Will the Minister of FINANCE be pleased to state:

- (a) whether tax evasion is taking place through fake Tax Identification Number (TIN);
- (b) if so, the details thereof for the last one year and current year till date alongwith corrective steps taken or proposed to be taken in this regard; and
- (c) the details of progress made as a result of the said steps?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a), (b) & (c) : The Tax Identification Number(TIN) relates to Value Added Tax(VAT), which is levied and collected by the States, being a State subject. Hence, this information is not maintained centrally.